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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 387/(MAH)/2017
MA No. 466/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: M/s. Tower Com Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(55)	RAJESH SHARMA	Advocate for the Petitioner	Rajesh

ORDER

MA 466/2017 in CSP 387/230-232/NCLT/MB/MAH/2017

MA 467/2017 in CSP 388/230-232/NCLT/MB/MAH/2017

The Ld Counsel for the applicant submits that some more pending Miscellaneous applications connected to the CSPs are not listed today. The Registry is directed to list all other applications pending in this CSPs alongwith the MA 466/2017 and MA 467/2017.

List this matter on 12.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)